

**THE HIGH COURT OF ORISSA ARBITRATION CENTRE,  
CUTTACK**

**NOTIFICATION**

**No. 80**

**/Date: 7<sup>th</sup> May, 2024**

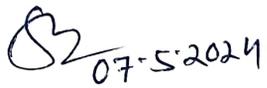
In exercise of the power conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the name of Hon'ble Shri Justice Amitava Roy, (Retd.), former Judge, Supreme Court of India has been empanelled in the existing panel list of Arbitrators as per the kind minute dated 18.01.2024.

**By Order**  
**Sd/-(Satyabrata Mishra)**  
**Coordinator, Arbitration Centre**

**Memo No. 81(100) /Date: 07/05/2024**

Copy forwarded to the

1. All Officers of the Court.
2. The Addl. Registrar-cum-Principal Secretary to the Hon'ble Chief Justice.
3. Joint Registrar-cum-Principal Secretary/A.D.R - cum-Additional Principal Secretaries/ A.R. - cum - Sr. Secretaries/Secretaries to Hon'ble Shri Justice S.K. Sahoo, Hon'ble Shri Justice B.P. Routray and Hon'ble Shri Justice Sashikanta Mishra.
4. Principal P.S. to the Advocate General, Odisha.
5. Deputy Solicitor General of India attached to the High Court of Orissa.
6. President, Orissa High Court Bar Association.
7. Notice Board of the Court;  
for information and necessary action.

  
**Coordinator**  
**Arbitration Centre**

**[Contd. P/2]**

**Memo No. 82/Date: 07/05/2024**

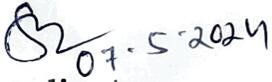
Hon'ble Shri Justice Amitava Roy, (Retd.)

At – J-1930, 2<sup>nd</sup> floor, CR Park,

New Delhi.

PIN - 110019

for kind information.

  
07.5.2024  
**Coordinator**  
**Arbitration Centre**